BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Cont A No.340/KB/2017 In C.P No. 49/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Prabhu Nath sharma & Ors-Vs-Biswanath Sharma & Ors		
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. RATNANICO 2. PATITA PI 3. KULPIP 4. SKISTI B.	BANERJI. STANIAR, MARAN BISHWAR, MANICH, Adu ROY, Adv	de fran	1511/12
1 Arrivan Ry. 2. Arupnath Bl. 3. SanKarsan 4. A. L. Chat 4. Sayeni	Sorker y	for. Polind ORDER	Lulano

Ld. Counsel for the petitioner and the respondent nos. 2 and 4 are 15. 11.17

present.

Ld. Counsel for the respondents informed that in compliance of the order dated 10/10/2017 he has deposited a sum of Rs. 20,000/- in the Prime Minister Relief Fund and he will file copy of the receipt by 16/11/2017. Rejoinder may be filed within 2 weeks with a copy in advance to the opposite party.

List on 05/01/2018.

Sd

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)